

Vidhan Sabha Question

Name of the Department : Rural Development Department
Unstarred Assembly Question : 2102
Date of Reply : 11-03-2022
Subject : Transfer of Employees
Asked by : Sh. Harshwardhan Chauhan (Shillai)
Concerned Minister : Rural Development and Panchayati Raj

Question	Answer
<p>(a) during the last 3 years upto 01.02.2022, how many Panchayat Secretaries, GRS, TA and JE have been transferred in the Shillai Block by the BDO; details of each transfer be provided; and</p> <p>(b) is it a fact that in such cases the approval of the competent authority was taken; if not, reason thereof?</p>	<p><u>(a) & (b)</u> Information has been laid on the table of the house</p>

Reply of unstarred Assembly Question No. 2102 asked by Hon'ble MLA Sh. Harshwardhan Chauhan (Shillai)

(a) During the last three years up to 01.02.2022 the following transfers in respect of categories mentioned in the question have been made by the BDO Shillai:-

Sr. No.	Category	Name of employees	Name of establishment
1	Panchayat Secretaries	nil	nil
2	GRS	1. Sh. Balbir Singh 2. Smt. Bimla Devi 3. Sh. Mansa Ram 4. Sh. Gopal Singh. 5. Sh. VedPrakash 6. Sh. Rohit Kumar 7. Sh. Daulat Ram 8. Sh. Kalyan Singh 9. Sh. Amar Singh 10. Smt. RenuBala)	Rural Dev. Department (MGNREGA)
3	TA	1. Sh. Kundan Singh 2. Sh. Dalip Singh 3. Sh. Rajender Singh 4. Sh. Bir Singh 5. Sh. Pratap Singh 6. Sh. Chatar Singh 7. Sh. Arjun Singh 8. Sh. Satpal Singh 9. Sh. Jagat Singh	Panchayati Raj (ZP)
4	JE	1. Sh. Sandeep Sharma) 2. Sh. sunder Singh 3. Sh. Sunder Singh	Panchayati Raj (ZP) Panchayati Raj (ZP) RDD(outsource MGNREGA)

(b) Status with regard to approval of Competent Authority in respect of these transfers are as under :-

Sr. No.	Category	Reason of transfer /adjustment
1	Panchayat Secretaries	Nil
2	GRS	As per the Notification No. RDD-III-B(15)4/2013-Vol-II-2067 dated 8.7.2016, the Block Development Officer is Competent for organization/ re-organization of circles (Group of 3 Panchayats) and allotment of the same .
3	TA	The approval of the competent authority viz CEO (ZP) (Appointing Authority) was not taken, yet allotment of orders has been ordered on administrative grounds by BDO.
4	JE	The approval of the competent authority was not taken yet on creation of 6 new Gram Panchayats reorganization of circles of Gram Panchayats and re-allotment of these circles have been made on account of administrative grounds by BDO.
